

Co-operative Credit Society, Central Railway

2331. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) whether there is any Co-operative Credit Society which caters for the entire staff of the Central Railway;

(b) if so, the name of the society; and

(c) if not, the action taken so far?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a) and (b). There are two Co-operative Credit Societies which cater to the needs of the entire staff of the Central Railway. These are (i) the Central Railway Employees' Co-operative Bank Ltd., Bombay (catering to all the employees of the Central Railway except those employed on the Secunderabad division) and (ii) the Central Railway Employees' Co-operative Credit Society Ltd., Secunderabad (serving the employees of the Secunderabad Division exclusively).

(c) Does not arise.

Bridges in Tripura

2332. Shri Bangshi Thakur: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that for want of construction and repair of bridges situated at Satsangam, Kurti, Damchherah, Radhapur and also at few other places of Dharmanagar in Tripura the people have been greatly inconvenienced; and

(b) if so, what steps Government propose to take in the matter?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The places are served by foot tracks and there are temporary bamboo bridges at the various crossing which cannot, however, stand up to monsoon floods.

(b) Substantial replacements of temporary bamboo bridges have been

effected in 1957-58 according to finances available. On the Dharmanagar-Kurti Road, five semi-permanent bridges and one reinforced cement concrete culvert have been sanctioned while on the Dharmanagar-Rewabazar road one timber pile bridge and one reinforced cement concrete culvert have been sanctioned. All these works, except two, have already been completed.

Agricultural Improvement in U.P.

2333. Shri Radhamohan Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any schemes have been sanctioned for the improvement of agriculture and stepping up of production of cereals in Uttar Pradesh during 1958-59; and

(b) if so, the amount sanctioned for the same?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). No scheme has so far been sanctioned. An amount of Rs. 281.36 lakhs has been earmarked for the Grow More Food Schemes of Uttar Pradesh for the year 1958-59. Actual sanction will be issued after the detailed schemes are received from the Government of Uttar Pradesh and the Central Budget is finally voted by Parliament.

कोसी तटबन्ध

२३८४. श्री ब० ० सिंह : क्या सिंचाई और बिद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) कोसी नदी के पूर्वी और पश्चिमी तटबन्धों के बीच कितने लोग रहते हैं ;

(ख) क्या बाढ़ के दिनों में इन लोगों का जीवन सुरक्षित होता है ; और

(ग) यदि नहीं तो इन लोगों की सुरक्षा के लिये क्या प्रबन्ध किया जा रहा है ?

सिंचाई और बिद्युत उपमंत्री (श्री हाथी) : (क) से (ग) : कोसी के दोनों